

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3122
TO BE ANSWERED ON 19.03.2026

Irregularities in Delhi zoo

3122. SHRI P. P. SUNEER:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that a wildlife activist has written a letter to the Ministry alleging several irregularities at Delhi Zoo and demanded a probe; and
- (b) if so, the details thereof and the action taken thereon, if any?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (b) The Ministry receives representations on matters related to the wildlife conservation, from time to time. The representations received are duly examined, and action is accordingly taken, as appropriate, in accordance with the extant rules, and guidelines.
